

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/4534/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dibyajyoti Mahanta,  
Member, MACT No. 3,  
Kamrup (M), Guwahati

Dated Guwahati the 2<sup>nd</sup> December, 2020.

Sub: **Casual leave.**

Ref:- Letter No. MACT-3/565 dated 01.12.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 08.12.2020, has been granted. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in his absence the Member, MACT No.2, Kamrup (M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

4537

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/4535-1 dated 2.12.2020**  
Copy to.

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M),  
Guwahati.
2. The Member, MACT No.2, Kamrup (M), Guwahati.
3. ✓ The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Res.